03-12-2005 with an Additional Central Assistance (ACA) outlay of Rs.50,000 crore. Implementation of JNNURM in the first four years has shown that there is huge demand for infrastructure projects for providing basic needs like Water Supply, Sewerage, Solid Waste Management, Storm Water Drainage, City Transport, etc. both from Mission cities and non-Mission cities. An additional allocation of Rs.5000 crore was provided by the Government to Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) and Rs. 6000 crore to Urban Infrastructure and Governance (UIG) sub-component of JNNURM in February, 2009. JNNURM Mission aims to leverage and incorporate private sector efficiencies in development, management, implementation and financing of projects, through Public Private Partnership (PPP) arrangements, wherever appropriate. The Eleventh Plan document also stresses that there is a substantial need and potential for private sector participation in the Water Supply and Sanitation Sectors.

(c) The proposal of this Ministry seeking World Bank assistance has been recommended/posed by Department of Economic Affairs to World Bank for International, Bank of Reconstruction and Development (IBRD) loan assistance of upto US\$1 billion.

- (d) No, Sir.
- (e) Does not arise in view of (d) above.

Regulations for engineers and architects

866. SHRI N.K. SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware that in all the advanced countries there are regulations in place where the qualifications of engineers and architects involved in construction activities are closely looked into before a licence is given to them for starting an engineering practice;

(b) if so, whether Central Public Works Department (CPWD) has submitted a draft framework to the Government for putting in place a regulatory system for engineers and architects involved in construction activities some years ago;

(c) if so, the present status of the draft proposal submitted by CPWD; and

(d) to what extent the Government thinks to put in place regulatory system for engineers and architects and to avoid tragedies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. In most of the advanced countries, Architects and Engineers are governed by professional Acts, which prescribe requisite qualifications for these professionals and makes it mandatory for them to be registered with certain bodies constituted under the provisions of such Acts. (b) No, Sir. However, the Architect Act, 1972 is In place under which the profession of architect is regulated by a statutory body, namely, Council of Architects.

(c) Does not arise.

(d) Regulatory system is already in place as mentioned in reply to (b) above. Regarding engineers, CPWD is following systems and procedures as given below to ensure quality and standards in public buildings:

- (i) CPWD Manual
- (ii) CPWD Departmental Code
- (iii) CPWD Accounts Code
- (iv) Guidelines on Repairs and Rehabilitation of structures.
- (v) Handbook SEISMIC Retrofit of buildings
- (vi) National Building Code.

Allocation for JNNURM, 2009-10

867. SHRI T.K. RANGARAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the Plan allocation for 2009-10 towards implementation of Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

- (b) whether the programme has achieved its target in the specified period; and
- (c) if so, the details along with the funds so far spent for the programme in the 2009-10?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) An amount of Rs.5960.13 crore as budget estimate (BE) has been provided for Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the year 2009-10.

(b) and (c) City Development Plans (CDPs) of all the 65 Mission Cities are now approved of which Porbandar has been approved during 2009-10. Memorandum of Agreement (MoA) with all the Mission cities (except Porbandar) have been signed of which MoA with Tirupati and Jamshedpur have been signed in 2009-10. 64 Projects have been approved during the year 2009-10 with an approved cost of Rs. 9504.82 crore with Additional Central Assistance (ACA) commitment of Rs.4014.73 crore. Rs.2982.80 crore has been released as ACA during the period.

Housing scheme under DDA

868. SHRI AMIR ALAM KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state: